

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 171 of 2012

Dated : 6th August, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Tata Power Delhi Distribution Co. Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh

ORDER

Heard Mr. Pradeep Misra, learned counsel for the State Commission.

Post the matter for rejoinder submissions of the appellant on **25th August, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

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**(Rakesh Nath)
Technical Member**